

HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./50

Dated Shillong the 16th December, 2022

It is hereby notified to all concerned that pursuant to Notification No.HCM.III/255/2016-Judl/49-A dated 13.12.2022, Hon'ble Mr. Justice W. Diengdoh will hold Vacation Court on Friday, 23rd December, 2022 in Court No.3 at 10:30 A.M.

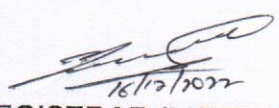
By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./50-A Dated Shillong the 16th December, 2022

Copy to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
6. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information
8. The President/ Secretary, Meghalaya High Court Bar Association, Shillong for favour of kind information
9. All Court Officers for information and necessary action.
10. All Court Masters concerned for information and necessary action.
- ✓ 11. The CPC, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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16/12/22